

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 103
(IB)-266(ND)/2019
IA/3533/2020

IN THE MATTER OF:

Mr. R. Tarkeshwar Narayan

...

Applicant/Petitioner

Versus

M/s. Horizon Buildcon Pvt. Ltd.

...

Respondent

Under Section: 7 of IBC, 2016

Order delivered on 27.11.2020

CORAM:

**SHRI ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENTS:

ORDER

Renotify this case on 05.01.2021.


(T.S SINGH)
COURT OFFICER